

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:922  
ANSWERED ON:08.12.2003  
COMMITTEE ON AIR SPACE MANAGEMENT  
SUDARSANA E.M. NATCHIAPPAN;SULTAN SALAHUDDIN OWASI

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government have set up a committee to strengthen the Air Space Management in the Indian skies;
- (b) if so, the details thereof indicating the name of the committee members and the terms of reference;
- (c) whether the proposed Air Space Management will be on the lines of the International standard;
- (d) if so, the details thereof indicating the countries where it is presently followed;
- (e) whether the Airports at Hyderabad and Bangalore have already been indetified where air space would be opened for civil flights; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI RAJIV PRATAP RUDY )

(a) & (b): Government has set up an Inter-Ministerial Coordination Committee under the chairmanship of Secretary (Coordination), Cabinet Secretariat to discuss various issues pertaining to management and security of Indian airspace. Shri Arvind Joshi, Joint Secretary, Ministry of Defence, Shri L.C. Goyal, Joint Secretary, Ministry of Home Affairs, Dr. Nasim Zaidi, Joint Secretary, Ministry of Civil Aviation. Shri Satendra Singh, Director General of Civil Aviation, Shri T.K. Mitra, Commissioner, Bureau of Civil Aviation Security, Shri K. Ramalingam, Member (Planning), Airports Authority of India and AVM PP Rajkumar, ACAS, Indian Air Force are the Members of the Committee. The terms of reference of the Committee are (a) Civil-military coordination and cooperation in managing airspace and airspace security in India; (b) Suggesting measures for flexible use of airspace while keeping in view the international changes and commitments; (c) Integration of civil-military radars and related infrastructure; (d) Optimum human resource utilization for effective airspace management; (e) Creation of Joint Control & Analysis Centre at all airports in India and (f) Any other issue vital to airspace management and security in India.

(c) and (d): International Civil Aviation Organisation (ICAO) have laid down international standards and recommended practices for airspace management. India and other contracting states with ICAO are required to follow these recommended practices and international standards.

(e) and (f): The airspace for the existing airports at Hyderabad and Bangalore is already open for civil flights and the airspace for the new airports at Hyderabad and Bangalore would also be open for civil flights.